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SLP(C)No. 16409 OF 2001
ITEM No.46

Court No. 7

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.16409/2001

(From the judgement and order dated 16/11/2000 in CRP 2725/00
of The HIGH COURT OF KERALA AT ERNAKULAM)

K.M. JACOB

Petitioner (s)

VERSUS

K.M. MOHAMMED ISMAIL

Respondent (s)

(With Office Report)

Date : 11/02/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE U.C. BANERJEE
HON'BLE MR. JUSTICE Y.K. SABHARWAL

For Petitioner (s) Mr. TLV Iyer, Sr. Adv.,
Mr. Subramonium Prasad., Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J.
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Leave granted.

The petitioner would be at liberty to mention for an
early date before the Hon'ble Chief Justice of India.

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(R.K. Dhawan)
Court Master

(D.D.Jindal)
Assistant Registrar